Italian firm has been given the orders to supply two boilerg at Farakka Thermal Power Project which was hitherto being handled by Bharat Heavy Electricals Ltd. (BHEL).

- (b) if so, what is the name of the Italian firm and what were the considerations that weighed in favour of a foreign firm against the Indian company; and
- (c) whether such preference to a foreign firm even in the field were indigenou; producers are doing well is indicative of any change in the existing policy of encouraging producers in the home market for achieving self-sufficiency and if not, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) to (c) An offer of Italian aid has been received for supply of boilers for Farakka Thermal Project Extension of National Thermal Power Corporation. Discussions between National Thermal Power Corporation and M|s Ansaldo are underway. The question of preference against Indian firms does not arise in view of the foreign assistance which is available for Italian equipment.

## Memorial to Late Prime Minister Shrimati Indira Gandhi

- 583 SHRI BHUVNESH CHATTIRVEDI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there are any plans for erecting a suitable memorial to OUT late Prime Minister Shrimati Indira Gandhi at Shantivan complex; and
- (b) if so, whether Government propose to invite suggestions from various people in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GA-FOOR). (a) and (b) The Government have decided that a suitable monument for the late Shrimati Indira Gandhi will be erected in Delhi at a

site to be selected by a group of experts. Prizes of Rs. 1 lakh, Rs. 50,000, Rs. 26,000 will be offered to leading achitects who would suggest the best suitable plan and design for the monument.

to Questions

584. [Calcelled].

585. [Transferred to the 24th January,

## Conversion of lease hold land into free hold land

- 586. SHRI HARI SINGH NALWA: Will the Minister of WORKS AND HOUSING be pleased to state.
- (a) whether Government propose to convert the lease hold land in Delhi into free hold land;
- (b) if so, by when a decision is likely to be taken in this regard; and
- (c) the names of the metropolitan cities in the country which have switched over from the lease hold land system to free hold land system?

THE MINISTER OF WORKS AND HOUSING (SHRI . ABDUL GA-FOOR); (a) and (b) The question of abolition or modification of the lease hobi system relating to residential properties in Delhi is being examined. Keeping in view various aspects and likely repercussions on the land tenure system and the social and financial implication's. It is not possible at this stage to indicate when a final decision is likely to be taken

(c) As "Land" is a State subject, the information about the States where lease hold and free hold systems exist is not readily available with the Ministry.

## Construction of quarters for Government employees

- 587. SHRI HARI SINGH NALWA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the number of quarters under categories A, B and C which are under